



\$~21 to 25

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 600/2017, CM Nos. 2772/2017, 16060/2017, 6048/2018,
7942/2018 & 18395/2018

UNIVERSITY OF DELHI Petitioner
Through: Mr. Arun Bhardwaj, Adv.
versus
NEERAJ & ANR Respondents
Through: Mr. Sanjay R Hegde, Sr. Adv. with
Mr. Nikhil Borwankar, Mr. David
Thomas and Mr. Pranjal Kishore,
Adv. for R1.
Mr. Trideep Pais, Ms. Seema Misra
and Ms. Sanya Sud, Adv. for
Interveners.

AND

+ W.P.(C) 1051/2017, CM No. 4783/2017
CENTRAL BOARD OF SECONDARY
EDUCATION Petitioner
Through: Mr. Anil Soni, CGSC with
Mr. Abhinav Tyagi, Adv.
versus
MOHD NASHADUDIN AND ORS. Respondents
Through:

AND

+ W.P.(C) 1077/2017, CM No. 4945/2017
UNIVERSITY OF DELHI Petitioner
Through: Mr. Arun Bhardwaj, Adv.
versus
MOHD IRSAD AND ANR Respondents
Through: Mr. Rishikesh Kumar and Mr. Vikas
Saini, Adv. for R1.

AND

+ W.P.(C) 1091/2017, CM No. 5003/2017



UNIVERSITY OF DELHI Petitioner
Through: Mr. Arun Bhardwaj, Adv.
versus
R K JAIN AND ANR Respondents
Through: Mr. J.K. Mittal and Mrs. Vandana
Mittal, Adv.

AND

+ W.P.(C) 1095/2017, CM No. 5012/2017

UNIVERSITY OF DELHI Petitioner
Through: Mr. Arun Bhardwaj, Adv.
versus
SANJAY SINGH AND ANR Respondents
Through: Mr. Vikas Saini, Adv. for R1.

CORAM:

HON'BLE MR. JUSTICE V. KAMESWAR RAO

ORDER

% **23.04.2019**

Request for adjournment is made on the ground that Mr. Tushar Mehta, learned SG is out of station.

List on July 25, 2019 at 2.15 PM.

V. KAMESWAR RAO, J

APRIL 23, 2019/jg